

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2616  
TO BE ANSWERED ON 15.12.2015**

**2616. HOSTELS FOR SC GIRLS**

**SHRI GODSE HEMANT TUKARAM:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether any guidelines/directives have been issued by the Government to the State Governments with regard to setting up of hostels for SC girls in their respective States;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the status of implementation of the said scheme. State-wise?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a) and (b): Yes, Madam. In the beginning of each financial year, all the concerned State Governments/Union Territories are requested to send complete proposal for construction of hostels for Scheduled Caste girls and boys students under the Scheme 'Babu Jagjivan Ram Chhatrawas Yojna'.

(c): State-wise details of central assistance released, number of girls hostels sanctioned and number of beneficiaries under the Scheme during the last three years and current year is **annexed.**

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**Annexure referred to in reply to Part (c) of Lok Sabha Unstarred Question No. 2616 for 15.12.2015 by Shri Godse Hemant Tukaram regarding 'Hostels for SC Girls'.**

Statewise Central assistance released to the implementing agencies, number of Girls Hostels sanctioned and number of beneficiaries under the Scheme 'Babu Jagjivan Ram Chhatrawas Yojna' during the last three years and current year.

Rs. in lakhs

S.No.	States/UTs	2012-13			2013-14			2014-15			2015-16 (upto 10.12.2015)		
		Central assistance released	No. Of Hostels sanctioned	Beneficiaries	Central assistance released	No. Of Hostels sanctioned	Beneficiaries	Central assistance released	No. Of Hostels sanctioned	Beneficiaries	Central assistance released	No. Of Hostels sanctioned	Beneficiaries
1	Andhra Pradesh	0	0	0	607.00	3	471	0	0	0	0	0	0
2	Assam	100.00	1	56	218.60	3	224	0	0	0	84.80 *	0	0
3	Bihar	0	0	0	81.00	1	90	81.00*	0	0	0	0	0
4	Gujarat	220.99	6	600	33.59	1	60	0	0	0	0	0	0
5	Haryana	300.00	4	400	60.00	1	88	170.40	1	80	71.57 *	0	0
6	Himachal Pradesh #	0	0	0	#	1	94	0	0	0	146.18	1	100
7	Jammu & Kashmir	0	0	0	100.00	1	100	0	0	0	0	0	0
8	Jharkhand	200.00	5	300	0	0	0	0	0	0	0	0	0
9	Karnataka	0	0	0	200.00	2	200	0	0	0	0	0	0
10	Madhya Pradesh	0	0	0	580.00	6	350	0	0	0	0	0	0
11	Maharashtra	100.00	1	100	417.00	5	442	416.45	2	176	163.40*	0	0
12	Manipur	51.61	4	400	574.85	2	100	444.97	5	450	44.31 *	0	0
13	Punjab	0	0	0	263.00	1	100	106.38	2	166	71.84 *	0	0
14	Rajasthan	100.00	1	100	0	0	0	181.46	1	100	1350.00	9	450
15	Sikkim	0.00	0	0	0	0	0	0	0	0	700.00	2	200
16	West Bengal	1098.4	10	900	916.67	6	600	472.00	3	300	799.27	2	200
17	Puducherry	0	0	0	100.00 *	0	0	0	0	0	0	0	0
	<b>Total</b>	<b>2171.00</b>	<b>32</b>	<b>2856.00</b>	<b>4151.71</b>	<b>33</b>	<b>2919</b>	<b>1872.66</b>	<b>14</b>	<b>1272</b>	<b>3431.37</b>	<b>14</b>	<b>950</b>

# During 2013-14, 01 girls' hostel was sanctioned to Govt. of Himachal Pradesh. However, the excess amount released to the State Government during 2010-11 + interest (Total Rs. 130.049 lakhs) was adjusted in the 2013-14 release and treated as 1st instalment for 2013-14. No fund has been released in 2013-14.

\* 2nd instalment of previous year.